

From:

Fax No. – 0651 – 2481116

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2021-22/ Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Yogesh Kumar Singh, District & Additional Sessions Judge, Bokaro.
2. Mr. Raj Kumar Mishra, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
3. Mr. Dinesh Kumar, Additional Judicial Commissioner-cum-Spl. Court, elected MP & MLA, Ranchi.
4. Mr. Madhuresh Kumar Verma, Additional Judicial Commissioner, Ranchi.
5. Mr. Akhilesh Kumar, District & Additional Sessions Judge cum-Spl. Court, elected MP & MLA, Dhanbad.
6. Mr. Prabhat Kumar Sharma, Additional Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD).
7. Mr. Anil Kumar No. 2, District & Additional Sessions Judge, Bermo at Tenughat, Bokaro.
8. Mr. Durgesh C. Awasthi, District & Additional Sessions Judge, Gumla.
9. Rajendra Kumar Sinha, District & Additional Sessions Judge, Jamshedpur.
10. Mr. Bimlesh Kumar Sahay, Special Judge, POCSO Act, Garhwa.
11. Mr. Rakesh Kumar, District & Additional Sessions Judge, Pakur.
12. Mr. Vinod Kumar Tiwari, District & Additional Sessions Judge, Godda.
13. Mr. Ajai Kumar Srivastava, Additional Principal Judge, Additional Family Court, Giridih.
14. Mr. Kumar Pawan, District & Additional Sessions Judge, cum-Spl. Court, elected MP & MLA, Hazaribagh.
15. Mr. Manoj Kumar Tripathi, District & Additional Sessions Judge, Latehar.
16. Md. Asif Equbal, Special Judge, POCSO Act, Ranchi.
17. Mrs. Kashika M. Prasad, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh.
18. Mr. Soumendra Nath Sikdar, District & Additional Sessions Judge, Giridih.
19. Mrs. Kalpana Hazarika, District & Additional Sessions Judge-cum-Spl. Judge, Anti Curroption Bureau, Chaibasa.
20. Mr. Abhhimanyu Kumar, District & Additional Sessions Judge, Daltonganj.
21. Mr. Rajesh Kumar Singh, Special Judge, POCSO Act, Chatra.
22. Mr. Akhilesh Kumar Tiwari, District & Additional Sessions Judge, Lohardaga.
23. Mr. Piyush Srivastava, District & Additional Sessions Judge, Giridih.
24. Mrs. Neerja Ashri, District & Additional Sessions Judge, Giridih.
25. Mr. Satyakam Priyadarshi, District & Additional Sessions Judge, Khumti.
26. Mr. Sanjay Kumar Dubey, District & Additional Sessions Judge, Rajmahal, Sahabganj.
27. Mr. Sachindra Nath Sinha, District & Additional Sessions Judge, Gumla.
28. Mr. Arvind Kumar No. 2, District & Additional Sessions Judge, Lohardaga.
29. Mr. Kankan Pattadar, District & Additional Sessions Judge, Saraikela.
30. Mr. Choudhary Ahsan Moiz, District & Additional Sessions Judge, Pakur.
31. Mr. Braj Kishore Pandey No. 2, District & Additional Sessions Judge-cum-Special Judge-cum-Special Judge, Land Acquisition, Hazaribagh.
32. Mr. Prem Shankar, District & Additional Sessions Judge, Chatra.
33. Mr. Vijay Kumar Srivastava, District & Additional Sessions Judge, Deoghar.
34. Mr. Mithilesh Kumar Singh, C.J.M.-cum-Spl.Judge, Economic Offences, Ranchi.
35. MR. Rajiv Tripathi, Civil Judge (Senior Division)-cum-Spl.Judge, Economic Offences, Dhanbad.
36. Mr. Chandra Bhanu Kumar, Civil Judge (Senior Division)-I-cum-A.C.J.M-cum-Spl.Judge, Economic Offences, Jamshedpur.
37. Mr. Manoj Kumar Ram, Civil Judge (Senior Division), Ramgarh.
38. Mr. Sandeep Kumar Bertam, Civil Judge (Senior Division), Ramgarh.

39. Mr. Ajay Kumar Guria, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Pakur.
40. Miss Kumari Jiv, Civil Judge (Senior Division), Deoghar.
41. Miss Kamala Kumari, Civil Judge (Senior Division), Ranchi.
42. Mr. Bishwanath Oraon, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamtara.
43. Mr. Sindhu Nath Lamay, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Hazaaribagh.
44. Mr. Sandeep Nishit Bara, Civil Judge (Senior Division), Daltonganj.
45. Mr. Arbind Kachchap, Civil Judge (Senior Division), Daltonganj.
46. Miss Sushila Soreng, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamshedpur.
47. Mr. Neeraj Kumar, Civil Judge (Senior Division), Ranchi.
48. Mr. Vikram Anand, Civil Judge (Senior Division), Ranchi.
49. Miss Shweta Kumari No. II, Civil Judge (Senior Division), Dhanbad.
50. Mr. Sanjit Kumar Chandra, Civil Judge (Senior Division), Deoghar.
51. Mrs. Sikha Agrawal, Civil Judge (Senior Division)-cum-J,M., Daltonganj.
52. Miss Kumari Nikita, Civil Judge (Senior Division), Giridih.
53. Miss Darshana, Civil Judge (Senior Division), Giridih.
54. Miss Avanika Gautam, Civil Judge (Senior Division), Hazaribagh.
55. Mrs. Sonam Vishnoi, Civil Judge (Senior Division), Giridih.
56. Miss Archana Mishra, Civil Judge (Senior Division), Ranchi.
57. Miss Ritwika Singh, Civil Judge (Senior Division), Dumka.
58. Mrs. Ruchi Dayal, Civil Judge (Senior Division)-cum-J,M., Ranchi.
59. Miss Minakshi Mishra, Civil Judge (Senior Division), Deoghar.
60. Mr. Tarkeshwar Das, Civil Judge (Senior Division), Rajmahal, Sahebganj.
61. Miss Angelina John, Civil Judge (Senior Division), Dhanbad.
62. Mr. Ravi Prakash Tiwari, Civil Judge (Senior Division), Ramgarh.
63. Mr. Shivam Chaurasia, Civil Judge (Senior Division), Dhanbad.
64. Miss Tabinda Khan, Bokaro. Civil Judge (Senior Division)-cum-J,M., Bokaro.
65. Mr. Rakesh Raushan, Civil Judge (Senior Division)-cum-J,M., Dhanbad.
66. Mr. Safdar Ali Naiyar, Civil Judge (Senior Division), Dhanbad.
67. Miss Pooja, Civil Judge (Senior Division), Jamshedpur.
68. Miss Sangita, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa.
69. Miss Saudamini Singh, Civil Judge (Senior Division), Jamshedpur.
70. Mr. Digvijay Nath Shukla, Civil Judge (Senior Division)-cum-J,M., Ranchi.
71. Mr. Achhat Srivastava, Civil Judge (Senior Division)-cum-J,M., Ranchi.
72. Mr. Ravi Shankar Pandey, Civil Judge (Senior Division), Jamshedpur.
73. Mr. Parmanad Upadhyay, Civil Judge (Senior Division)-cum-J,M., Daltonganj.
74. Mr. Kumar Saurabh Tripathi, Civil Judge (Senior Division)-cum-J,M., Ranchi.
75. Mr. Raj Kumar Pandey, Civil Judge (Senior Division)-cum-J,M., Ranchi.

Subject: - Nomination to attend the **One day Conference on G.S.T. (C-II) for District Judges, Civil Judge (Sr. Division) and Special Judge, Economic Ofences, STSpl.C, STAdd.C, STDC, STAC, State Tax Officers, Commissioner (GST), Additional Commissioner (GST), Deputy Commissioner (GST), Assistant Commissioner (GST) and Advocates is scheduled to be held on 09th July, 2022 at Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the **said conference scheduled to be held on 09th July, 2022 at Judicial Academy Jharkhand, Ranchi.**

The topics proposed to be covered are :

- An overview of Goods and Service Tax (G.S.T.): A basic concept of CGST and SGST and challenges in its implementation.
- Concept of Input Tax Credit (I.T.C.) and 'E-way-Bill'.
- Concept of registration and return under G.S.T. Act.
- Concept of Circular trading and fake invoicing and challenges to regulate it.
- Assessment procedure under G.S.T. with time line.
- Procedure with regard to Search, Seizure, Prosecution and Arrest along with issue of jurisdiction.

The arrangement for the stay of the nominated officers will be made in hostel at Judicial Academy Jharkhand from the evening of 08th July 2022 till the evening of 09th July, 2022. All the officers have to report at Academy for training at 09.30 A.M. for registration on 09th July, 2022 in proper dress.

You are, therefore, directed to attend the aforesaid conference on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid conference.

Further, no individual request seeking permission to attend the conference as well as no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**

Registrar (Administration)

Memo No. 2432 /Apptt.

Dated, Ranchi, the 02/07/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1401/JAJ dated 16.06.2022 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)